

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:606
ANSWERED ON:24.11.2011
IMPLEMENTING AGENCIES UNDER NRLM
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria for selection for implementing agencies under the National Rural Livelihood Mission (NRLM);
- (b) the role of the Local Self Government Institutions in the selection and implementation of schemes under NRLM;
- (c) whether the Union Government intends to award contracts for implementation of the schemes under NRLM and transfer funds to the implementing agencies directly without involving the State Governments; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): National Rural Livelihoods Mission (NRLM) will be implemented in accordance with the 'Framework for Implementation' of NRLM by all States/UTs, except Chandigarh and Delhi, through setting up dedicated sensitive support units at the State, district and sub-district levels.

(b): As per the 'Framework for Implementation' of NRLM the role of Panchayati Raj Institutions under NRLM will be as follows:

'PRIs would be actively involved in various activities of NRLM. Indicative activities of their involvement/engagement include:

- (i) Identifying and mobilizing BPL households into SHGs, with initial priority for poorest and most vulnerable amongst them;
- (ii) Facilitating SHG federation(s) at various levels and providing accommodation and other basic facilities for their effective functioning;
- (iii) Incorporating and making suitable financial allocations to the priority demands of the SHGs and their federations in the annual plans/ activities of the PRIs; and
- (iv) Coordinating with different departments and agencies on behalf of the SHG network.'

(c) & (d): No, Sir. Under NRLM, the flow of funds from the centre to the states would be through the State Rural Livelihoods Missions (SRLM). SRLM would devolve funds to the districts in accordance with district-wise allotments indicated in their Annual Action Plans. However, under the Skills and Placement Projects and the Mahila Kisan Shashaktikaran Pariyojana, funds will be transferred directly to the Project Implementing Agencies, on the recommendation of the State/UT Governments.